

IN THE HIGH COURT OF JHARKHAND, RANCHI
W.P.(S) No.2202 of 2016.

Cyprian Kerketta	Petitioner
---Vs---		
UCO Bank & Ors.	Respondents

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner	:	Mr. Randheer Kumar, Advocate
For the Respondent-Bank	:	Mr. Gyanendra Kumar, Advocate

Order No. 6 : Dated 29th June, 2020

Heard Mr. Randheer Kumar, the learned A.C to Mr. Jitendra S. Singh, the learned counsel for the petitioner and Mr. Gyanendra Kumar, the learned counsel appearing on behalf of the respondent-Bank.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Mr. Gyanendra Kumar, the learned counsel appearing for the respondent-Bank submits that he will file Vakalatnama on behalf of the respondent-UCO Bank.

In view of the disputes raised in the writ petition, the respondent-Bank is directed to file counter affidavit within a period of three weeks.

Post the matter on 30.07.2020.

(Sanjay Kumar Dwivedi, J.)

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